Alleged booth capturing in HarUkhi Constituency

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## 1243. SHRI YOGENDRA SHRAMA: SHRI BHUPESH GUPTA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Chief Election Commissioner has received complaints from Shri Chaturanan Mishra, leader Of the C.P.I, group in the dissolved Bihar Assembly regarding the alleged booth capturing in one of the repolling booths of the Harlakhi Constituency of Madhubani district by the District Magistrate and the Sub-Divisional Officer themselves in favour of the Congress (I) candidate; and
- (b) if so. whether any enquiry was made into these allegations and with what result?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) Yes, Sir.

(b) The Election Commission deputed its offices to Madhubani to make on the spot enquiry and verification and thereafter ordered the second repoll which was taken on the 14th June, 1980 in the presence of Commission's observers.

## Raising of Coal price

- 1244. SHRI YOGENDRA SHARMA: Will the Minister of ENERGY AND COAL be pleased to state:
- (a) whether there is any proposal under Government's consideration to raise the price of coal; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The question of revision of coal prices is being considered in the light of the increases in cost of production.

(b) Details have not yet been finalised.Promotion of Diploma holder engineers in C.F.A.

1245. SHRI ABDUL REHMAN SHEIKH: Will the Minister of ENERGY AND COAL be pleased to state.

- (a) whether it is a fact that the Degree Holder Engineers have been promoted in the Central Electricity Authority to the grade of extra Assistant Director/Assistant Engineer against the posts which were to be filled-up from the eligible Diploma Holder Engineers as per their quota which is at present for 70 posts:
- (b) whether it is a fact that C.EA. has not maintained quota-roster, showing the number of Degree and Diploma Holder Engineers promoted to the grade of EAD/AE since 1964 (i.e. the year of formulation of first recruitment rules) in order to maintain overall ratio of 2:1 among Degree and Diploma Holder Engineers; and
- (c) whether it is' a fact that recruitment of the Diploma Holder Engineers has been stopped by the Central Electricity Authority?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The posts of Extra Assistant Director/Assistant Engineer in the Central Electricity Authority are borne on the cadre of the Central Power Engineering (Group B) Service and are filled in accordance with the provisions contained in the Central Power Engineering (Group B) Service Rules 1964. as amended from time to time. According to these Service Rules, the posts, in question, are normally required to be filled 66-2/3 per cent by promotion of Graduate Engineers, and V3-1/3 per cent by promotion of Diploma Holders. Graduate Engineers working a<sub>s</sub> Technical Assistants, Supervisors and Head Draftsmen with not less than 3 years' continuous service in one or more of these grades

while Diploma Holders -are eligible, working in the posts of Supervisor and Head Draftsmen with not less years' continuous service in these grades are eligible for promo tion to the grade of EAD/AE. The Service Rules also provide that if the required number of suitable eligible officers is not available from a parti cular category for filling the vacan cies allocated to be filled by promo tion from that category, such vacancies ma<sub>v</sub> be filled by promotion of suitable eligible officers from the other cate gory subject to the condition that the over-all promotion of vacancies to be filled from amongst the officers either category shall, as soon as may be, be maintained amongst the duate Engineers and Diploma-Holders Of 2:1, the ratio respectively. Holder Engineers hav<sub>e</sub> promoted to the grade on regular basis on the recommendations of the D.P.C. (Group B) in conformity with Central Power the provisions of the Engineering (Group B) Service Rules against the quota of vacancies marked for them. Similarly. Diploma Holders have been promoted on re gular basis to the grade of E.A.D/AE. from time t<sub>0</sub> time against the quota vacancies earmarked for them further Pending regula<sub>r</sub> promotions to be made on the recommendations of the Departmental Promotion Commit-(Group B). appointments in tpp F.A.O./A.E. Grade of from amongst Graduate Engineers and Diploma Holders have been made according to established procedures and regula tions

- (b) Necessary records showing the number of Dioloma Holder and Degree Holder Engineers promoted to the Grade of Extra Assistant Director/ Assistant Engineer sinc<sub>e</sub> 1964 are available with the Central Electricity Authority.
- (c) A large number of Diploma Holder SuDervisors were appointed on the strength of the Central Electricity Authority to meet requirements of

the Central Power Projects. Those Supervisors who were recruited for the cadre of the CEA still maintain

their lien unless they are absorbed by the central Generating Companies. Since the number of Supervisors who would be repatriated or absorbed in the generating companies has not been decided, the question of fresh recruitment does not arise.

Nationalisation of Film Industry

1246. SHRI SAWAISINGH SISODIA: SHRIMATI USHA MALHO-TRA: SHRIMATI HAMIDA HABIBULLAH:

Will the Minister of INFORMATION AND BROADCASTING he pleased to state:

- (a) whether Government have received a proposal to nationalise the film industry; and
- (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA) (a) and (b) No, Sir. No proposal has been received in this regard and as such the question of furnishing details does

AIR and TV Stations in Hyderabad

- 1247. SHRI В. SATYANARAYAN REDDY: Will the Minister of INFOR MATION AND BROADCASTING be pleased to state:
- (a) whether there is any proposal under Government's consideration te construct q new building for the All-India Radio Station at Hyderabad which is very old;
- (b) whether it is als<sub>0</sub> a fact that the Cuddapah All India Radio station is ver, weak t<sub>0</sub> cater to the needs of Rayalaseema;